

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP(IB) 233 of 2020

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2020**

Name of the Company:

TCI Express Ltd
V/s
Infibeam Logistics Pvt Ltd

Section:

Section 9 Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel appears for the Operational Creditor.

Issue notice to the Corporate Debtor.

We direct the Operational Creditor to serve notice to the Corporate Debtor by speed post and e-mail and file affidavit within two weeks.

Matter to appear on 24.08.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 26th day of June, 2020.